

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

IB-2978/ND/2019

IA/10/2024, IA/2051/2023, IA/4483/2023, IA/4846/2023

**IN THE MATTER OF:**

Mohan Lal Dhakad

**.....Applicant**

**Vs.**

B N G Global India Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 22.03.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Hrithik Goyal, Mr. LR Goyal, Advs. for R-2 (Axis Bank)  
For the RP : Mr. Harish Taneja, RP, with Mr. N Raja Singh, Ms. Manisha Chaudhary, Ms. Parul, Adv.

**ORDER**

Due to paucity of time, the matter is listed on **23.04.2024**.

**Sd/-  
(Court Officer)**